

Central Administrative Tribunal  
Principal Bench  
New Delhi.

OA No.1035/89 Date of decision:29.03.93  
Malkhan ... Petitioner

Union of India through  
Secretary,  
Ministry of Defence &anr. ... Respondents

Coram: The Hon'ble Sh.B.N.Dhoundiyal, Member(A)

The Hon'ble Sh.B.S.Hegde, Member (J)

For the petitioner ... None

For the Respondents ... None

### ORDFR (Oral)

(By Hon'ble Sh.B.N.Dhondival, Member(A) . .)

None present for the parties even though the case was called twice. None was present on 5.3.93 also. The case is dismissed in default.

(B.S.Hegde)  
Member(J)

(B.N.Dhondiyal)  
Member(A)